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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ CS(COMM) 401/2021

UNIVERSAL CITY STUDIOS LLC AND ORS.

.....Plaintiff

Through: Ms. Mehr Sidhu & Mr.
Pushpit Ghosh, Advs.
(M- 9810002289)

(pushpit@saikrishnaassociates.com)

versus

MYFLIXER.TO AND ORS.

.....Defendant

Through: None.

CORAM:

**JOINT REGISTRAR (JUDICIAL), SUDHIR KUMAR
SIROHI (DHJS)**

ORDER

03.09.2025

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The right of the defendant no. 1 to 162 to file the written statements had already been closed. (*Refer: Order dated 25.04.2024*)

The service of the defendant no. 163 to 183 to file the written statements had already been closed, vide order dated 28.03.2025.

Service-affidavit has been filed by the plaintiff, vide diary no. 4590578/2025 and as per same, the defendant nos. 184 to 186 were served via email on 28.04.2025.

Service-affidavit has been filed by the plaintiff, vide diary no. 4590658/2025 and as per same, the defendant nos. 187 to 193 were served via email on 27.06.2025.

No written statement has been filed by the defendant no. 184 to 186 and the prescribed time period to file the written statement has already expired, therefore the right of the defendant no. 184 to



186 is closed.

Upon filing of written statement, if any by the defendant no. 187 to 193, thereafter replication if any be filed in accordance with law.

List the matter for the completion of pleadings on **01.12.2025**.

**SUDHIR KUMAR SIROHI (DHJS)
JOINT REGISTRAR (JUDICIAL)**

SEPTEMBER 3, 2025/jr

Click here to check corrigendum, if any